

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD.

Dated : This the 26th day of July 2018

Original Application No. 330/00207 of 2011

Hon'ble Mr. Gokul Chandra Pati, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Prabhat Kumar

. . .Applicant

By Adv : Shri S.K. Bahadur

V E R S U S

Union of India and others

. . .Respondents

By Adv: Shri R.K. Srivastava

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member – A

None for the applicant. Shri R.K. Srivastava, learned counsel for the respondents.

2. No one was present on behalf of the applicant on the last date i.e. 09.01.2018. It appears that the applicant has lost interest to pursue this case. Accordingly, the OA is dismissed in default for non-prosecution.

(Rakesh Sagar Jain)
Member (J)

/pc/

(Gokul Chandra Pati)
Member (A)